

**Court-II**  
**Before the Appellate Tribunal for Electricity, New Delhi**  
**(Appellate Jurisdiction)**

**Appeal Nos. 59 of 2014 & 120 of 2014**

**Dated : 17<sup>th</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**A.No. 59 of 2014**

**Madhya Pradesh Power Generating Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran,  
Ms. Poorva Saigal, Ms. Anushree  
Bardhan and Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. G. Umapathy and Ms.R.Mekhala  
  
Mr. Pradeep Misra, Mr.Suraj Singh  
and Mr. Rajiv Srivastava for R.No.2  
  
Mr.M.S.Ramalingam for R.No.1

**A.No. 120 of 2014**

**M.P. Power Management Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy and Ms. Mekhala  
  
Counsel for the Respondent (s) : Mr. Pradeep Misra & Mr. Suraj  
Singh for R.No.2  
Mr. M.S. Ramalingam for R.No.1  
Mr. Rajiv Srivastava for R.No.2

**ORDER**

Both these appeals, being Appeal Nos. 59 of 2014 and 120 of 2014, have emanated from the same order and the issues are identical. We have heard the

learned counsel for the appellant for some time and written submissions by the appellant in each of the appeals has also been filed.

Post these appeals for remaining arguments on **12<sup>th</sup> January, 2016**.

The respondents are free to file their written submissions, after furnishing a copy to the other side.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

rkt/sh